

GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

LOK SABHA

UNSTARRED QUESTION NO. 3312
TO BE ANSWERED ON 07.08.2018

National Institute for Mental Health Rehabilitation

3312. SHRI ASADUDDIN OWAISI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether for the first time the Government is going to open rehabilitation centres meant solely for patients who are cured of mental illness and whose families are unwilling to take them back;
- (b) if so, the details thereof;
- (c) whether the Government proposes to open National Institute for Mental Health Rehabilitation;
- (d) if so, the details thereof and the number of such rehabilitation homes likely to be opened in the country, State/UT-wise; and
- (e) the total funds required for this purpose and the facilities for patients with mental illness likely to be made available in these homes?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) & (b) No such proposal is currently under consideration of the Ministry. However, it is stated that relief for persons with disabilities is primarily a State subject by virtue of entry 9 of the State list of the Constitution of India. In pursuance of order of Hon'ble Supreme Court dated 10/7/2017, in the matter of Gaurav Kumar Bansal Vs State of UP & Ors, guidelines have been issued by the Central Government on 18.08.2017 providing for standards for all the States/UTs for setting up of rehabilitation homes for mentally ill persons who have been cured of mental illness but are still lodged in various hospitals/nursing homes.

(c) to (e) Yes, Sir. The Ministry has decided to establish the National Institute of Mental Health Rehabilitation at Bhopal, Madhya Pradesh at a cost of Rs. 179.54 crore in three years.

There is no proposal to set up rehabilitation homes in States/UTs.
